## F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.07.2019

## ORDER NO. 141 of 2019

Hon'ble President is pleased to modify the roster order no. 78 of 2019 for CESTAT, Kolkata for the period **05/08/2019 to 09/08/2019** as follows:-

COURT		PERIOD		WORK ASSIGNED	
Hon'ble Sh. P.	K. From	05/08/2019	to	Customs, Excise and	
Choudhary, Memb				Service Tax Division	
(Judicial) and Hon'b	ole			Bench Matters.	
Sh. Bijay Kuma	ar,				
Member (Technical)					

Note:

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestatnew.gov.in</u> in the link "Daily orders".

By order,

(Bineesh Kumar K.S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.